

**GOVERNMENT OF MEGHALAYA**  
**LAW (B) DEPARTMENT**  
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**NOTIFICATION**

**Dated Shillong, the 29<sup>th</sup> June, 2026**

No. LJ(B) 92/93/359 - In exercise of the powers conferred by sub-section (1) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya hereby appoint Shri. Saurabh Suman, IAS as the Executive Magistrate within West Garo Hills District, with immediate effect until further orders.

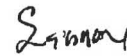
Sd/-  
**(S.K.Sangma),**  
Deputy Secretary to the Govt. of Meghalaya,  
Law (B) Department  
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Memo No. LJ (B) 92/93/359 - A,  
Copy forwarded to:-

**Dated Shillong, the 29<sup>th</sup> June, 2026**

1. The District Magistrate, West Garo Hills District, Tura with reference to your letter No. TEC/Magisterial Power/50/26/01, Dt. 17.06.2026.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. Personnel & A.R. (A) Department.
4. DEO (Data Entry Operator) Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,



 Deputy Secretary to the Govt. of Meghalaya,  
Law (B) Department.